

**Central Marketing Co-operative  
Society in Tripura**

2983. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Central Marketing Co-operative Society has been formed in Tripura;

(b) if so, how many branch societies has it got under it;

(c) who are the members of the Central Marketing Co-operative Society; and

(d) how have they been elected?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Yes the Tripura Central Marketing Co-operative Society Ltd., has been registered on 25th March, 1957 with its registered office at Agartala.

(b) Nil.

(c) The following 24 individuals and five co-operative societies are members:—

**INDIVIDUAL MEMBERS**

Sarvashri (1) Sailesh Ranjan Dutta, (2) Sushil Kumar Gupta, (3) Sasanka Sekhar Gupta, (4) Monoranjan Deb, (5) Satish Lal Singh, (6) Sudhangshu Kumar Biswas, (7) Raj Prasad Reang, (8) Mukta Ray Reang, (9) Puspa Ray Reang, (10) Kripesh Chandra Purkayastha, (11) Bireswar Laskar Choudhury, (12) Sukhendra Bhattacharjee, (13) Pranabesh Sen Gupta, (14) Sudhindra Mohan Sen Gupta, (15) Aswini Kumar Das, (16) Sudhir Dutta, (17) Sitangshu Bhattacharjee, (18) Gharu Chandra Dasgupta, (19) R. K. Birjit Singh, (20) Haradhan Deb, (21) Indu Bhusan Bhattacharjee, (22) S. A. Ahad Madani, (23) Debendra Chandra Das, (24) Jitendra Mohan Saha.

**SOCIETY MEMBERS**

Konaban Sarbartha Sadhak Samabaya Samity Ltd., 2. Co-operative Transport Society Ltd., 3. Pabiachara Co-operative Purchase and Sale Society Ltd., 4. Kathalia Charra Co-operative Purchase and Sales Society Ltd., 5. Garzibazar Co-operative Purchase and Sales Society Ltd.

(d) They have not been elected. They have been admitted as members of the Society on purchasing shares, for which no election is necessary.

**Allotment of Coal and Steel to Assam**

2984. **Shri Bhagavati:** Will the Minister of Food and Agriculture be pleased to state:

(a) the demand for iron, steel and coal of the State Government of Assam under agricultural quota in 1956-57 and 1957-58;

(b) the quantity allotted during the said years; and

(c) the quantity lifted by the State from the allotted quota?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See appendix VIII, annexure No. 72.]

**Buildings in N.E.S. Blocks**

2985. **Shri S. A. Mehdi:** Will the Minister of Community Development be pleased to state.

(a) the number of buildings in one N.E.S. block;

(b) the cost of setting up a block; and

(c) the approximate yearly expenditure for each block?

**The Minister for Community Development (Shri S. K. Dey):** (a) The N.E.S. schematic budget provides for

construction of only block office building and staff quarters. Other constructions, if any, depend on the actual programme to be drawn up for each block having regard to local conditions and the requirements of the people as expressed through the Block Advisory Committee.

(b). and (c). Rs. 4.0 lakhs for three years.

#### Land under Cultivation

2986. **Shri Jadhav:** Will the Minister of Food and Agriculture be pleased to state what was the total area of land under cultivation in the year 1957-58 throughout all the States, Union Territories and Jammu and Kashmir?

The Minister of Food and Agriculture (Shri A. F. Jain): Data regarding total area of land under cultivation in 1957-58 are not yet available. The latest available data are given below:—

	1956-57 (Provisional) Net area sown	(Thousand acres) Gross area sown
(i) All States	317,979	361,869
(ii) Union Territories	1,627	2,184
(iii) Jammu and Kashmir	1,533	1,840
<b>TOTAL</b>	<b>321,139</b>	<b>365,893</b>

#### National Highway No. 6

2987. **Shri P. G. Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the progress in the execution of various development works on the National Highway No. 6 under the Sundargarh and Sambalpur Division in Orissa is satisfactory;

(b) if not, the reasons therefor; and

(c) the steps Government propose to expedite matters?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The progress on works already sanctioned has been satisfactory so far, but sanctions to new works are being restricted due to paucity of funds.

#### Reservation for Scheduled Castes, Scheduled Tribes and Anglo-Indians on Railways

2988. **Shri Siddiah:** Will the Minister of Railways be pleased to state the proportion according to which appointments are made in each Railway under Class III and Class IV posts for the Scheduled Castes, Scheduled Tribes and Anglo-Indians, and how it was maintained during the period 1956-57 and 1957-58?

The Deputy Minister of Railways (Shri Shahnawas Khan): Information is being collected and will be laid on the Table of the Sabha.

#### Grow More Food Schemes in Orissa

2989. **Shri Panigrahi:** Will the Minister of Food and Agriculture be pleased state:

(a) the target fixed for the State of Orissa under the Grow More Food Campaign for the year 1958-59;

(b) the different programmes of Grow More Food Schemes for which Central assistance has been extended for the year 1958-59;

(c) the broad features of the schemes and the money allotted separately for each of the schemes; and

(d) how much of this Central assistance is by way of grants and how much by way of loan?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Estimated target of additional food production during 1958-59 would be 94,000 tons.

(b) to (d). A statement showing the requisite details is laid on the Table of the Lok Sabha. [See appendix VIII, annexure No. 78.]